		Collieries Maximum Demand—(withdrawal) (in MVA)		
November, 1979			•	299.80
December, 1979				300.32
January, 1980		•		291,24
February, 1980.				285.88
March, 1980 .				297.1 <b>4</b>
April. 1980 .				297.21

## Lek Sabha by-elections

782. SHRI DHARAMCHAND JAIN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) what is the present number of vacancies in the Lok Sabha; and
- (b) by when the by-elections to fill these vacancies are likely to be held?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) At present, there are 16 vacancies in the Lok Sabha.

(b) The by-elections to fill the vacancies in the Lok Sabha will be held by the Election Commission in due course.

## Short term measures for flood control

783. SHRI DHARAMCHAND JAIN: Will the Minister of IRRIGATION be pleased to state:

- (a) whether Government propose to advise the flood-prone States before hand to take adequate short term measures to protect life and property of people from floods; and
- (b) what steps Government have taken to expedite flood control measures in Delhi?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): (a) The Central Government have recently advised the State Governments and Union Territories to take all precautionary measures, both at the State and the District levels, to ensure that they are not caught unprepared during the ensuing flood season.

(b) Delhi Administration formed that eight major flood control schemes to tackle the flood problem in the Delhi Union Territory have already been sanctioned and work thereon is in progress. The Delhi Administration has constituted a Task Force and a Coordination Committee review and take emergent measures for expediting the execution of these schemes and for coordinating activities for the smooth implementation of flood control measures. The Administration has also issued detailed instructions through a Flood Control Order to define the action to be taken for planning and implementing flood control, flood fighting and relief measures in the event of a flood situation.

## Verification in the electoral rells of

784. SHRI K. C. SEBASTIAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether any verification has been made in the electoral rolls of Assam in the year 1979 or 1980 to find out whether any foreign nationals have been illegally included in the rolls;
- (b) if so, what is the number of foreign nationals whose names have been deleted from the electoral rolls during the years 1979 and 1980; and
- (c) if the answer to part (a) above be in the negative whether any verification is proposed to be conducted and/ if so, by when?